

(b) the persons who are considered to be the high officials and dignitaries in terms of this circular ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b). Additional Secretaries, Secretaries, Ambassadors, Judges of the Supreme Court and High Court, Members and Chairmen of Special Committees or Commissions and Members of the Council of Minister were mentioned in the circular by way of illustration.

GOVERNMENT MEDICAL STORES, MADRAS

3706. SHRI G. KUCHELAR : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal to close down the Government Medical Stores at Madras;

(b) if so, the reasons therefor;

(c) whether there is any proposal to improve the supplies of medicines to the State and Central Dispensaries;

(d) if so, the details thereof;

(e) whether Government are aware that the Medical Stores at Madras is unable to supply the medicines on the indents preferred by the hospitals and rural dispensaries; and

(f) if so, the action taken to remove the difficulties in the supply ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No.

(b) Does not arise.

(c) and (d). The working of the Medical Store depots is constantly watched with a view to improving the supply of medical stores to the indentors. Recently, the number of items on rate contracts has been increased in order to ensure prompt supply.

(e) and (f). The Medical Store Depot., Madras has not been able to meet the demands of the indentors fully. The number of items on rate contracts is being increased in order to remove the difficulties in the supply.

EMPLOYEES WITH ANNUAL INCOME OVER Rs. 36,000 PER ANNUM

3707. SHRI K. K. NAYAR : Will the Minister of FINANCE be pleased to state :

(a) the number of individuals in India having an annual income over Rs. 36,000 per annum;

(b) the number of Government employees among them;

(c) the number among them who are employees of the Public Sector undertakings; and

(d) the number among them who are foreign nationals ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Statistics are maintained regarding assessee in various categories with incomes above Rs. 30,000, Rs. 40,000 and so on. According to the latest break-up available, which is for the year ended 31st March, 1965, the number of individuals, having an annual income of over Rs. 30,000 is 34,022.

(b) to (d). This classification is not maintained. Collection of the same from individual files will take considerable time.

SUPERANNUATED OFFICIALS WORKING IN THE DENTAL COUNCIL OF INDIA

3708. SHRI LAKHAN LAL KAPOOR : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there are any superannuated officers working in the Dental Council of India and if so, whether their appointments have been approved by the Ministry as required under section 8(d) of the Dentists Act, 1948; and

(b) if not, the action proposed to be taken by Government to retire those high salaried officers who are continuing in service beyond 60 years of age ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). There is one superannuated officer in the Dental Council of India, namely,